

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3141
TO BE ANSWERED ON AUGUST 07, 2025**

ALLOTMENT OF HOUSES CONSTRUCTED UNDER PMAY-U

NO. 3141. SMT. MANJU SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details regarding the number of houses allotted under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) during each of the last five years, State-wise;**
- (b) whether a large number of houses are not being constructed within the prescribed time period and if so, the details thereof and if not, the reasons therefor;**
- (c) the number of beneficiaries allotted houses in Rajasthan under this yojana;**
- (d) the number of eligible beneficiaries who have not been allotted houses under the said yojana so far; and**
- (e) the time by which such allotments are likely to be made?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including Rajasthan. Based on the project proposal submitted by States/Union Territories (UTs), a total of 112.16 lakh houses have been sanctioned under PMAY-U by the Ministry, so far. Out of which, 93.61 lakh are completed/delivered to the beneficiaries across the country, as on 14.07.2025. The State/UT-wise details of total number of houses sanctioned, grounded and completed houses under PMAY-U during each of the last five years, including Rajasthan is at Annexure. The scheme has been extended till 31.12.2025 to complete all the houses sanctioned without changing the funding pattern and implementation methodology.**

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). Based on the project proposal submitted by States/UTs under PMAY-U 2.0, a total of 7.09 lakh houses have been sanctioned by the Ministry, so far. Out of which, 36,287 houses have been sanctioned in the State of Rajasthan.

The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion of sanctioned houses within the stipulated timeline.

State/UT-wise details of houses sanctioned, grounded and completed during each of the last five years (FY 2020-25) under PMAY-U & PMAY-U 2.0

S. No.		State/UT	Houses Sanctioned					Houses Grounded					Houses Completed				
			2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25
1	States	Andhra Pradesh	4,04,257	3,53,188	1,92,669	50,144	31,719	6,26,995	4,47,897	2,05,411	12,897	617	93,641	59,402	2,86,987	2,18,500	96,415
2		Bihar	33,866	9,478	2,206	12,993	1,00,124	51,717	69,317	17,783	9,031	7,071	23,494	12,369	21,704	11,223	60,878
3		Chhattisgarh	29,637	49,096	39,132	3,951	-	23,362	34,921	30,233	29,804	4,675	48,369	13,605	35,926	43,389	34,726
4		Goa	1,576	309	330	-	-	1,576	311	331	-	-	1,577	309	331	-	1
5		Gujarat	1,45,837	1,73,789	1,42,227	11,926	-	1,43,645	1,74,416	1,46,528	12,322	5,152	1,64,422	1,63,854	1,99,047	28,954	39,297
6		Haryana	13,043	7,269	5,142	-	15,256	24,712	9,740	5,649	1,245	1,079	18,873	7,031	13,508	3,712	2,937
7		Himachal Pradesh	2,282	2,477	1,117	355	-	2,280	2,473	1,111	267	101	2,052	1,682	2,155	1,003	1,075
8		Jharkhand	14,259	57,847	6,625	-	-	18,039	38,669	22,057	4,813	672	23,916	10,864	15,774	17,136	17,644
9		Karnataka	44,642	52,374	13,753	17,073	-	42,296	71,475	22,264	12,557	23,862	60,001	32,825	43,045	30,789	52,544
10		Kerala	15,934	25,679	13,877	7,752	-	14,803	11,194	16,597	7,626	8,606	22,550	8,041	14,823	7,350	12,693
11		Madhya Pradesh	63,453	1,79,020	66,380	9,502	-	1,17,424	77,031	1,65,888	17,417	5,692	1,09,060	62,206	1,75,209	1,11,350	88,221
12		Maharashtra	1,84,175	2,10,547	1,20,894	28,700	-	2,04,360	1,69,245	2,19,621	25,623	85,432	1,53,434	1,89,671	1,81,361	38,183	1,32,602
13		Odisha	18,696	54,103	1,319	18,769	5,328	24,767	16,692	27,878	9,345	10,568	26,013	10,350	27,734	12,785	18,989
14		Punjab	13,123	9,691	24,284	-	-	25,977	21,301	10,416	7,253	7,081	16,298	10,327	23,124	8,926	15,272
15		Rajasthan	36,014	33,511	88,382	37,686	23,882	38,160	33,704	59,139	36,451	36,661	35,920	32,100	35,518	10,253	42,699
16		Tamil Nadu	84,440	69,667	31,742	10,557	-	94,124	37,170	57,877	17,532	7,225	1,20,143	51,877	84,296	40,287	42,891
17		Telangana	49,234	17,225	7,704	-	1,13,681	43,264	14,546	10,542	-	-	87,246	22,778	14,375	1,541	289
18		Uttar Pradesh	2,26,521	1,26,242	1,26,137	1,57,369	55,895	2,20,290	2,29,013	95,037	1,51,969	47,040	3,00,775	2,77,508	2,06,465	1,99,690	2,32,576
19		Uttarakhand	6,313	13,144	11,681	2,941	-	5,385	7,914	16,058	6,515	7,382	5,354	5,489	4,329	4,407	6,901
20		West Bengal	1,10,331	1,28,545	12,264	-	-	50,528	80,651	1,21,547	36,399	11,660	70,570	23,706	81,647	50,351	64,814
Sub-total (States)			14,97,633	15,73,201	9,07,865	3,69,718	3,45,885	17,73,704	15,47,680	12,51,967	3,99,066	2,70,576	13,83,708	9,95,994	14,67,358	8,39,829	9,63,464
21	North East States	Arunachal Pradesh	26	2,110	8	-	5,311	26	850	1,274	-	-	470	556	3,193	1,498	641
22		Assam	17,558	32,608	9,526	13,542	-	42,531	22,007	29,422	9,651	12,753	10,201	15,682	36,483	19,542	24,134
23		Manipur	11,465	5,571	21	-	-	5,075	1,794	8,675	1,056	1,787	1,580	430	5,690	2,934	3,085
24		Meghalaya	55	6	4	-	-	100	2,393	447	26	261	57	265	430	144	678
25		Mizoram	9,440	860	270	-	-	6,336	12,178	9,469	94	195	1,394	1,026	1,518	1,927	16,571
26		Nagaland	3,370	3	1	-	-	5,792	6,910	680	-	21	1,742	2,692	6,427	7,344	9,207
27		Sikkim	97	37	26	-	-	99	37	26	3	-	97	37	26	-	-
28		Tripura	9,211	7,887	4,497	6,505	-	9,002	9,734	9,037	1,588	3,608	10,281	2,887	7,369	8,619	5,541
Sub-total (NE States)			51,222	49,082	14,353	20,047	5,311	68,961	55,903	59,030	12,418	18,625	25,822	23,575	61,136	42,008	59,857
29	Union Territories	A&N Islands	348	1	1	-	-	19	330	1	-	-	23	1	3	-	-
30		Chandigarh	406	141	128	-	-	406	141	128	-	-	406	141	128	-	-
31		D&NH and D&D	1,884	1,132	1,342	-	-	1,884	1,134	1,602	-	-	1,928	1,193	2,325	470	270
32		Delhi	6,271	1,807	2,669	-	-	6,271	1,807	2,669	-	-	6,271	1,807	2,669	-	-
33		J&K	1,215	10,260	266	3,677	1,272	3,516	10,043	266	1,161	2,735	2,374	3,828	6,622	3,626	9,127
34		Ladakh	45	-	3	-	-	188	-	3	-	-	96	132	106	139	89
35		Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
36		Puducherry	2,249	1,740	457	1,810	447	2,434	1,381	457	1,212	1,106	2,187	1,073	2,032	1,270	1,628
Sub-total (UTs)			12,418	15,081	4,866	5,487	1,719	14,718	14,836	5,126	2,373	3,841	13,285	8,175	13,885	5,505	11,114
Total			15,61,273	16,37,364	9,27,084	3,95,252	3,52,915	18,57,383	16,18,419	13,16,123	4,13,857	2,93,042	14,22,815	10,27,744	15,42,379	8,87,342	10,34,435